Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 54 of 2013 & IA No. 82 of 2013

Dated : 10th July, 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory

Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Buddy Ranganadhan for R-2

ORDER

The Court has not assembled in the post lunch session today.

As agreed by the learned counsel for the parties, the matter is posted for hearing on 6th August, 2013 2.30 p.m.

Court Master